

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**N S P ASSOCIATES (INDIA) PRIVATE LIMITED OPERATING IN RETAIL, FNB &**  
**ENTERTAINMENT (MALL & HOTEL) ON MAIN DELHI-JAIPUR HIGHWAY,**  
**NEEMRANA, RAJASTHAN**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	N S P ASSOCIATES (INDIA) PRIVATE LIMITED  <b>PAN:</b> AAACN3793J  <b>CIN:</b> U74899DL1996PTC082177
2.	Address of the registered office	<b>Regd Address:</b> L-356, Mahipalpur Extension, Delhi 110037  <b>Site Address:</b> Khasra No 360-368, NH-48, Village Mohaldia, Tehsil Neemrana, Alwar, Rajasthan- 301705
3.	URL of website	<a href="http://www.nspassociate.com">www.nspassociate.com</a>
4.	Details of place where majority of fixed assets are located	Khasra No 360-368, NH-48, Village Mohaldia, Tehsil Neemrana, Alwar, Rajasthan- 301705
5.	Installed capacity of main products/ services	48,495 Sq. Mtrs of free hold Land situated at Khasra No 360-368, NH-48, Village Mohaldia, Tehsil Neemrana, Alwar, Rajasthan- 301705 on the Main Delhi- Jaipur highway with complete structure of proposed 5 Star hotel having approx. 2,26,000 Sq. Ft. present construction (Proposed & Completed structure 8 floors)- Tie Up with Marriott Hotels Group) with mall having service apartments and suits with approx. 2,60,000 Sq. Ft. present construction (Completed structure 5 floors and total proposed 8 floors). Information guide may be had by writing mail to <a href="mailto:nspassociate.ip@gmail.com">nspassociate.ip@gmail.com</a> . <b>(To be verified by the RAs through own source)</b>

6.	Quantity and value of main products/ services sold in last financial year	The project is under construction.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Applicant can get the said information by sending an email to the <a href="mailto:nspassociate.ip@gmail.com">nspassociate.ip@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<ul style="list-style-type: none"> <li>• <b>Minimum Net Worth:</b> Rs 15 Cr or more being the average of the last three years wherein the latest balance sheet will be 31.03.2022 <b>and</b></li> <li>• <b>Minimum Turnover:</b> Rs 25 Cr or more being the average of the last three years wherein the latest balance sheet will be 31.03.2022 <b>and</b></li> <li>• Minimum available Liquid funds of Rs 10 Cr either by way of Bank Balance or by way of FD/ Liquid assets;</li> <li>• Other stipulations, terms and conditions and relevant forms, affidavit(s) and undertakings to file EOI is as per the EOI process document and same may be demanded by writing mail to <a href="mailto:nspassociate.ip@gmail.com">nspassociate.ip@gmail.com</a>.</li> </ul>
10.	Last date for receipt of expression of interest	01.05.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.05.2023
12.	Last date for submission of objections to provisional list	16.05.2023
13.	Process email id to submit EOI	<a href="mailto:nspassociate.ip@gmail.com">nspassociate.ip@gmail.com</a>



**Sandeep Kr Bhatt**  
**IBBI/IPA-002/IP-N01064-C01/2017-18/10298**  
**83B, Pocket-IV, Mayur Vihar-I, Delhi-110091**

**For N SP Associates (India) Pvt Ltd. (Under CIRP)**

**Date: 15.04.2023**

**Place: Delhi**